

Beas Sutlej Link Project

2001. SHRI BENI SHANKER SHARMA:
SHRI D. C. SHARMA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Beas-Sutlej link project was running behind the schedule;

(b) if so, the reasons therefor; and

(c) the steps taken to improve matters?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESWAR PRA-SAD): (a) and (b). Beas Sutlej Link-Project, presently under construction, is now scheduled to be completed by 1973-74. The main reasons for the set back in the schedule are; (i) delay in the finalisation of the loan agreement with the International Development Association and the consequent delay in procuring construction equipment from abroad, and (ii) a constraint of resources.

(c) Efforts continue to be made to find additional funds for the Project.

Digging of High Level Canal Covered by Chandon Dam in Bihar

2003. SHRI BENI SHANKER SHARMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that there is a proposal for the digging of a High Level Canal in the command area covered by Chandan Dam in Bihar;

(b) if so, whether any work has been started; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESWAR PRA-SAD): (a) Yes, Sir.

(b) and (c). Not yet. The work on the High Level Canal will be start-

ed after the estimates have been sanctioned.

Rates of Irrigation of Land in Bihar

2004. SHRI BENI SHANKER SHARMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether rates of irrigation of lands per acre in Bihar Canal areas vary from place to place and season to season; and

(b) whether Government propose to fix rates at an ad hoc basis and amalgamate them with the land revenue in the interest of revenue earnings and in the interest of the cultivators?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESWAR PRA-SAD): (a) Yes, Sir.

(b) No, Sir.

Filling up of Health Form by Passengers Arriving by Air

2005. SHRI S. K. SAMBANDHAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any health form is required to be filled up by passengers arriving by Air from foreign countries;

(b) if so, the object of such a form;

(c) when this was introduced; and

(d) whether Government are aware of any other country in the world asking for such declarations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) Under the Indian Aircraft (Public Health) Rules, 1954 any person who has come from a yellow fever infected area and is unable to produce a valid certificate of vaccination against